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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO. 2240/2004

New Delhi this 20th day of September, 2004

Hon'ble Shri S.A. Singh, Member (A)

Smt. Sunita Sharma d/o Shri M.Lal,
UDC C/0 D (Estt.I/GP-II), Sena Bhawan,
New Delhi.

Address

House No. 40B, Pocket M & N,
Janta Flats, Sarita Vihar, New Delhi.

Applicant

(By Advocate Shri Surat Singh)

VERSUS

1. Union of India through Secretary,
Ministry of Defence, South Block,
Govt.of India, Room No. 101-A,
New Delhi.
2. Director,
Ministry of Defence, Sena Bhawan,
Govt.of India, New Delhi.
3. Joint Secretary (Estt.),
Grievance and Vigilance Cell,
Ministry of Defence, South Block,
Room No. 108-B, New Delhi.

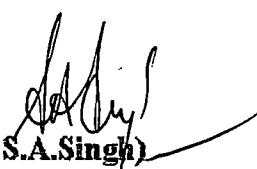
Respondents

O R D E R (ORAL)

Hon'ble Shri S.A. Singh, Member (A)

After hearing the learned counsel for applicant for some time, he seeks permission to withdraw the OA with liberty to file a fresh application, if any grievance still survives.
Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn.


(S.A.Singh)
Member(A)

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